

IRRIGATION OF LAND

303. SHRI LAL K. ADVANI:
SHRI SUNDAR SINGH
BHANDARI: SHRI
NIRANJAN VARMA SHRI
N. K. SHEJWAL-
KAR:

Will the Minister (कृषि मंत्री - CULTURE/be pleased to state:

(a) the year-wise break up of the area of land under cultivation and also of waste land in the country during the last three years;

(b) the area of land under irrigation and the area depending on rains respectively during the above period; and

(c) the area of land proposed to be reclaimed and the area of land proposed to be brought under irrigation in the next five years?]

कृषि मंत्रालय में राज्य मंत्री (श्री अण्णा-साहेब पी. शिन्दे): (क) से (ख) जानवारी एकात्र की जा रही है और मिलते ही समा पटल पर रख दी जायेगी।

t [THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE / कृषि मंत्रालय में राज्य मंत्री (SHRI ANNASAHEB P. SHINDE) : (a) to (c) The information is being collected and will be placed on the Table of the Sabha as soon as possible.]

COAL WASHING PLANT AT GIDEE

304. DR. BHAI MAHAVIR:
SHRI S.C. ANGRE:
SHRIDEVDUTT KUMAR
KIKABHAI PATEL:

-j- [] English translation.

Will the Minister of STEEL AND MINES be pleased to

इस्पात और खान मंत्रो
state:

(a) Whether it is a fact that the coal washing plant erected by the National Coal Development Corporation at Gidee (Bihar) is not being "guarantee-tested" because there are no buyers of its output; and

(b) if not, what Government propose to do in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF STEEL AND MINES/इस्पात और खान मंत्रालय में राज्य मंत्री (SHRI SHAH NAWAZ KHAN): (a) Yes, Sir.

(b) The possibility of utilising the Gidi Washcry to the best advantage is being explored.

305. [Transferred to the 8th, June 1971].

INDUSTRIAL RELATIONS COMMISSION

306. SHRI A. D. MANI : Will the Minister of LABOUR AND REHABILITATION/श्रम और पुनर्वास मंत्री be pleased to state :

(a) whether there is any proposal under the consideration of the Government of India for setting up an Industrial Relations Commission as recommended by the Labour Commission and if not the reasons therefor ; and

(b) whether State Government have submitted their views on this subject?

THE MINISTER OF LABOUR AND REHABILITATION/श्रम और पुनर्वास मंत्री (SHRI R. K. KHADILKAR) : (a) At the 29th session of the